
**Inre Suo Motu Illegal Mining Of Coal In The State Of Meghalaya Vs State
Of Meghalaya**

Public Interest Litigation No. 2 Of 2022

Court: Meghalaya High Court At Shillong

Date of Decision: Dec. 2, 2024

Hon'ble Judges: H.S. Thangkhiew, J; W. Diengdoh, J

Bench: Division Bench

Advocate: A. Kumar, K. Khan, R. Colney

Judgement